

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/1734/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the nd 2 March, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/140 dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 09.03.2023 and 10.03.2023 with station leave permission, from the evening of 06.03.2023 till the morning of 13.03.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/1735-1736/A, dated , 02-03-2023

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)